## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 139/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Messers Alumilite Architecturals Pvt.Ltd.

V/s.

Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

DEEPANDERZI

Alvocati

Joy MOP 1 PARTITION

Jon Quepondent

Lupan Brut

Lin Corporat Debt

## ORDER

## TCP No. 139/I&BP/NCLT/MB/MAH/2017

The Petitioner neither present now, nor before, whereas the Corporate Debtor side is present. However, it being doubtful whether the Petitioner is aware of the proceedings transferred to this Bench, the Registry is directed to communicate the next date of hearing i.e. on 31.07.2017.

List this matter on 31.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)